

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH

TP No. 16/397/398/GB/2016
(CP No. 106/2014)

Shital Jain & Ors

- Petitioners

-Versus-

Saroj Realtors (P) Ltd.

- Respondents

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order: 05.05.2017

Name of the Company	
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative.(in Capital Letters).	Appearing on behalf of	Signature with date
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ORDER

Petitioners have filed an application on 04.05.2017, seeking adjournment on the ground that Advocates on record who represent the petitioners in this proceeding are out of station. Moreover, the petitioners also have some personal difficulties for which they could not remain present before this Tribunal today.

In view of the above, petitioners have prayed for adjournment in this proceeding with a further request to adjourn the matter and to post the same preferably on 19.06.2017. It has also been stated in the petition that the respondents have already been communicated about the filing of application seeking adjournment today.

Mr.G.Choudhury, Mr. Partha Pratim Bora, Abida Rehman, Sushmita Kaushik and Bhaskar Sarma, Advocates are before this Tribunal representing the respondents.

On hearing the learned Advocate for the respondents having regard to the prayer made by the petitioners through the application, referred to above, the case is adjourned till 17.07.2017.



Member (Judicial)
National Company Law Tribunal,
Guwahati Bench, Guwahati.

Samir